



HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

“ NOTICE ”

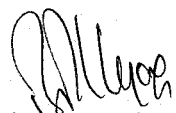
As has been directed, e-Lok Adalat in the High Court is scheduled to be organized on 19th September, 2020 (Saturday). Keeping in view the guidelines of the High Court in effect due to Covid-19, the e-Lok Adalat will be organized through video conferencing.

In the scheduled e-Lok Adalat the miscellaneous claim cases, in which compromise is reached and docket has been filled, only those cases are to be fixed.

Thus, the learned counsels and the concerned parties are requested to kindly submit duly filled docket of the miscellaneous claim cases (MAC) before the Secretary, High Court Legal Services Committee, Bilaspur, on or before 14-09-2020. So that the selected cases can be fixed in the e-Lok Adalat scheduled on 19th September 2020 (Saturday) in the High Court of Chhattisgarh, Bilaspur.

All are requested to co-operate and participate in the e-Lok Adalat through video conferencing.

26-08-2020


(Bhanu Pratap Singh Tyagi)
Secretary
High Court Legal Services Committee
Bilaspur

26.08-2020